COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2016 &
I.A. No. 153 of 2016

Dated: 28th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Odisha Power Transmission Corporation Ltd. …. Appellant (s)
Versus
M/s. Jindal Stainless Ltd. & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R.K. Jain (Rep.) for R.1

Mr. Rutwik Panda
Mrs. Anshu Malik for OERC

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder to the I.A. No. 153 of 2016 (Application for stay). He may file the same on or before 10.08.2016 after serving copy on the other side.

List the matter on ***11.08.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/ss